

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5269
ANSWERED ON:10.12.2010
EXCISE CASE
Jakhar Shri Badri Ram

Will the Minister of FINANCE be pleased to state:

- (a) the number of pending excise cases before the Central Tariff Authority and the amount involved therein; and
- (b) the reasons for delay and the steps taken by the Government to dispose them ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

- (a) There is no Authority in the name of `the Central Tariff Authority` for deciding excise cases.
- (b) Does not arise.